

ITEM NO.9

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 24/2023

VANDANA PRASAD & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 20-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Ria Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

On being queried, learned counsel for the
petitioner submits that representations were made to
the respondents but there has been no response.

Let representations be placed on record.

List on 30.01.2023.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)